

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.191/KB/2017

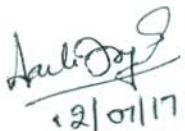
Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company		Vision Comptech Integrators Ltd. -Versus- Axsys Technologies Limited. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. RANJAN BACHAOAT, SR. ADV.
2. MR. DEBNATH GUOSH, ADV
3. MR. SANJAY GUINODIA, ADV
4. MS. PUPALI SINHA CHAUDHARY, ADV
5. MS. ANURADHA AUNIHORI, ADV
6. MS. AARTI GUVAL AURAGAOAL, ADV.

Respondent No. 2



12/07/17

1. MR. Ratnankar Banerji, Sr. Adv
2. Mr. Aditya Kanodia, Adv
3. Mr. S. Sarker, Adv.
4. Mr. A. De, Adv

for Petitioners.



12/07/17

ORDER

Ld. Counsels for the petitioners and the respondent no. 2 are present.

Ld. Counsels for the respondent no.2 have filed an application to refer the matter to arbitration. Ld. Counsel for the petitioner has sought time to file reply. Prayer is allowed. Petitioner may file reply within 3 weeks with a copy in advance to the respondents. Thereafter rejoinder, if any, may be filed within 2 weeks with a copy in advance to the petitioner.

List the matter on 04/09/2017.

(Vijai Pratap Singh)
Member (J)